

Establishment of AIIMS like institutions

2496. SHRI RAGHUNANDAN SHARMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of AIIMS like institutions to be set up as approved by Government along with the names of places, where they will be set up, the criteria fixed thereof for setting them up and the nodal agency thereof; and

(b) the details of architect consultant appointed by Government, the criteria fixed for their appointment, the amount of their fees and the basis of its fixation, State-wise?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) The Government has approved setting up of six AIIMS-like institutions in the States of Bihar (Patna), Chhattisgarh (Raipur), Madhya Pradesh (Bhopal), Orissa (Bhubaneswar), Rajasthan (Jodhpur) and Uttarakhand (Rishikesh) under the first phase of Pradhan Mantri Swasthya Suraksha Yojana (PMSSY). It is also proposed to set up two more institutions, one each in the State of Uttar Pradesh and West Bengal in the second phase of PMSSY. These States have been identified on the basis of various socio-economic indicators like human development index, literacy rate, population below poverty line and per capital income and health indicators like population to bed ratio, prevalence rate of serious communicable diseases, infant mortality rate etc.

The implementation of the AIIMS-like institutions is being carried out by the Ministry directly.

(b) The details of architect consultant appointed and fees payable to them are given in the Statement (See below). The criteria laid down for selecting the architectural designs consisted of parameters such as suitability of design conforming to functionality requirements, energy efficiency, organization/team strength of the firm, cost of construction and maintenance etc.

Statement

Details of Architect Consultant appointed and fees payable

Sl. No.	Name of architecture consultant	Name of site	Fee payable to Design DPR Consultant (Rs. in Crore)	Basis for Fixation of fee
1.	M/s. Prem Caudhery & Associates	Bhopal	7.50 (Including Rs.1 Crore for designs & DPR for residential complex)	Fixation of fee is based on the quantum of work involved in preparation of architectural planning and drawings.
2.	M/s. Surender Sawhney Associates	Rishikesh	6.50	Structural designs/drawings, development of master plan preparation of detailed Project Report etc.
3.	M/s. Hospitech Management Consultants (P) Ltd.	Raipur	7.00 (Including hostels)	
4.	M/s. Hospitech Management Consultants (P) Ltd.	Patna	7.00 (Including hostels)	
5.	M/s. Consulting Engineering Services (I) Ltd.	Bhubaneswar	6.50	
6.	M/s. Mathur & Kapre Associates	Jodhpur	6.50	

Fund for discovery of drugs

2497. SHRI MOHD. ALI KHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government plans Rs. 3000 crore fund for discovery of drugs;
- (b) if so, the details worked out so far, rural and urban areas-wise; and
- (c) the involvement of public and private industries in this regard in the Eleventh Five Year Plan?